

TRADE MARKS REGISTRY

AHMEDABAD

OPPOSITION HEARING LIST FOR THE MONTH OF JANUARY-2018

DATE OF HEARING 02.01.2018

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	1051147/09	Opp. No. AMD-246459	M/s. Tradesafe, Ahmedabad / M/s. Ajanta India Limited, Morbi V/s Mr. Manoj G. Menda Advocate, Mumbai / M/s. Ajanta Pharma Limited, Mumbai	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	1016035/32	Opp. No. AMD-208250	Mr. G. D. Bansal, Jaipur / Mr. Mahendra Jain, Jodhpur V/s M/s. G. S. Rijhwani & Co., Mumbai / M/s. Natraj Food Product, Ajmer	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
3.	996891/05	Opp. No. AMD-172350	M/s. J. D. Shah & Associate, Vadodara / M/s. Comed Laboratories Ltd., Vadodara V/s Mr. Nayan J. Rawal, Mumbai / M/s. Cadila Healthcare Limited, Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
4.	1022525/16	Opp. No. AMD-734565	M/s. ICENET Net Limited, Ahmedabad V/s V. Veeraraghavan Advocate, Chennai / The Institute of Chartered Financial Analysts of India, Hyderabad	12.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

5.	1865964/32	Opp. No. AMD-772435	M/s. Y. J. Trivedi & Co., Ahmedabad / Mr. Babubhai Amabhai Patel, Ahmedabad	02.15 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM- O (Counter statement)
6.	2136781/25	Opp. No. AMD-842105	Archana Mishra, Jaipur / Ramniwas Deora, Jodhpur	02.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM- O (Counter statement)
7.	2136781/25	Opp. No. AMD-842108	Archana Mishra, Jaipur / Ramniwas Deora, Jodhpur	02.45 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM- O (Counter statement)
8.	2180527/05	Opp. No. AMD-844446	Mr. Vinay Garg S/o. Shri Mahesh Kumar Garg, Ajmer	03.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM- O (Counter statement)
9.	1351034/24	Opp. No. AMD-221754	M/s. Superfastaction Regn. Service, Surat / Mr. Hemant Kumar J. Gandhi, Surat	03.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM- O (Counter statement)

DATE OF HEARING 03.01.2018

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	1680802/29	Opp. No. AMD-743044	M/s. G. D. Bansal & Associates, Jaipur / M/s. Sitarameshwaram Foods (p) Ltd., Jaipur	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
2.	1680801/30	Opp. No. AMD-743045	M/s. G. D. Bansal & Associates, Jaipur / M/s. Sitarameshwaram Foods (p) Ltd., Jaipur	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
3.	1692036/31	Opp. No. AMD-757538	M/s. G. D. Bansal & Associates, Jaipur / Shri Bishamber Dayal Agarwal, Bharatpur	12:00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
4.	1635834/05	Opp. No. AMD-745812	M/s. G. D. Bansal & Associates, Jaipur / Laxmi Narayan Yadav S/o. Sh. Mangal Chand Yadav Partners, Jaipur	12.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)

5.	1770409/05	Opp. No. AMD-782543	M/s. G. D. Bansal & Associates, Jaipur / Mr. Ashish Jain S/o. Sh. Sushil Jain, Jaipur	02:15 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
6.	1768387/03	Opp. No. AMD-758294	M/s. G. D. Bansal & Associates, Jaipur / Mr. Mahendrakumar Punjabi, Sikar	02:30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
7.	1651324/30	Opp. No. AMD-753159	M/s. G. D. Bansal & Associates, Jaipur / Smt. Vinita Maroo, Jaipur	03:00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
8	1893203/24	Opp. No. AMD-775990	M/s. G. D. Bansal & Associates, Jaipur / Mr. Manishkumar Lalwani S/o. sh. Lekh Raj Ji Lalwani, Balotra	03:30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)

DATE OF HEARING 04.01.2018

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	2320442/05	Opp. No. AMD-806422	M/s. G. D. Bansal & Associates, Jaipur / Mr. Ghanshyam Joshi S/o. Sh. P.L. Sharma , Jaipur	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
2.	2330547/05	Opp. No. AMD-830311	M/s. G. D. Bansal & Associates, Jaipur / M/s. Unitech Healthcare Pvt. Ltd., Mumbai	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
3.	1876821/05	Opp. No. AMD-773635	M/s. G. D. Bansal & Associates, Jaipur / M/s. Astria Biotech Pvt. Ltd., Jaipur	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
4.	1840104/05	Opp. No. AMD-789164	Mr. G. D. Bansal Advocate, Jaipur / M/s. Mensa Medicare India Pvt. Ltd., Sri Ganganagar	12.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
5.	1840104/05	Opp. No. AMD-789271	Mr. G. D. Bansal Advocate, Jaipur / M/s. Mensa Medicare India Pvt. Ltd., Sri Ganganagar	12.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)

6.	1884218/30	Opp. No. AMD-773629	Mr. G. D. Bansal & Associates, Jaipur / Smt. Kamla Devi W/o. Sh. Ladu Lal Jain	02.15 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM- O (Counter statement)
7.	1862175/05	Opp. No. AMD-769888	M/s. G. D. Bansal & Associates, Jaipur / Mr. Anil Sharma S/o. Sh. Om Prakash Sharma, Jaipur	02.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM- O (Counter statement)
8.	1862179/05	Opp. No. AMD-783901	M/s. G. D. Bansal & Associates, Jaipur / M/s. Alcare Chemicals India Pvt. Ltd., Jaipur	03.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM- O (Counter statement)
9.	1674286/29	Opp. No. AMD-754010	M/s. K. C. Patel & Co., Ahmedabad / Shri Kamal Rajani, Kota	03.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM- O (Counter statement)

DATE OF HEARING 09.01.2018

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	3265024/35	Opp. No. AMD-879717	Mr. Mrugeshkumar Anandjibhai Mavani Advocate, Rajkot / M/s. Marvel Motors, Rajkot	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-5 / TM- O (Notice of Opposition)
2.	3261621/05	Opp. No. AMD-879585	M/s. VHB Life Sciences Limited, Mumbai	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-5 / TM- O (Notice of Opposition)
3.	1933991/05	Opp. No. AMD-824827	Mr. Suresh M. Upadhyaya, Ahmedabad / M/s. Cadila Healthcare Limited, Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-5 / TM- O (Notice of Opposition)
4.	1960683/09	Opp. No. AMD-842518	M/s. Marks & Rights, Kochi / M/s. V-Guard Industries Ltd., Kochi	12.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-5 / TM- O (Notice of Opposition)
5.	1697163/05	Opp. No. AMD-741935	Mr. Suresh M. Upadhyaya, Ahmedabad / M/s. Cadila Healthcare Limited, Ahmedabad	02.15 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM- O (Counter statement)

6.	1697859/05	Opp. No. AMD-741055	M/s. K. C. Patel & Co., Ahmedabad / Mr. Amit R. Trivedi, Baroda	02.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM- O (Counter statement)
7.	1603012/30	Opp. No. AMD-741374	Dalwadi Sureshbhai Kantilal, Ahmedabad	03.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM- O (Counter statement)
8.	1603240/07	Opp. No. AMD-749789	M/s. G. D. Bansal & Associates, Jaipur / Mr. Pankaj Chandak S/o. Sh. Mahendra Pal Chandak, Hanumangarh	03.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM- O (Counter statement)

DATE OF HEARING 10.01.2018

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	1618045/05	Opp. No. AMD-750893	Mr. Suresh M. Upadhyaya, Ahmedabad / M/s. Cadila Healthcare Limited, Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM- O (Counter statement)
2.	1642946/05	Opp. No. AMD-744445	M/s. Suryawala & Associates, Vadodara / M/s. Shine Pharmaceuticals Ltd., Vadodara	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM- O (Counter statement)
3.	1969717/01	Opp. No. AMD-874847	Mr. Vipul J. Hindocha Advocate, Bhavnagar / Mr. Kishore Prabhudas Bhatta Sana, Bhavnagar	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM- O (Counter statement)
4.	1962451/18	Opp. No. AMD-816515	Mr. Prateek Kasliwal, Jaipur / Smt. Shashi Taneja, Jaipur	12.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM- O (Counter statement)
5.	1961790/05	Opp. No. AMD-779992	M/s. G. D. Bansal & Associates, Jaipur / M/s. Alcare Chemicals India Pvt. Ltd., Jaipur	02.15 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM- O (Counter statement)
6.	1541278/34	Opp. No. AMD-732611	M/s. G. D. Bansal & Associates, Jaipur / M/s. Nirala Salt Limited, Jaipur	02.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM- O (Counter statement)

7.	1915508/43	Opp. No. AMD-776944	M/s. Nascent Green Foods Pvt. Ltd., Ahmedabad	03.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
8.	1823476/05	Opp. No. AMD-779330	M/s. Nanavati Associates, Ahmedabad / M/s. Gujarat Alkalies & Chemicals Limited, Vadodara	03.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)

DATE OF HEARING 11.01.2018

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	1540242/05	Opp. No. AMD-733725	M/s. G. D. Bansal & Associates, Jaipur / M/s. Nirala Salt Limited, Jaipur	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
2.	1553055/30	Opp. No. AMD-748784	G. D. Bansal, Jaipur / Mr. Anil Tulsani, Bikaner	11.15 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
3.	1542951/05	Opp. No. AMD-734005	M/s. Nabros Pharma Pvt. Ltd., Ahmedabad	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
4.	1549572/30	Opp. No. AMD-732913	M/s. G. D. Bansal & Associates, Jaipur / Mr. Narayandass Tulsani, Bikaner	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
5.	1549572/30	Opp. No. AMD-733050	M/s. G. D. Bansal & Associates, Jaipur / Mr. Narayandass Tulsani, Bikaner	12.15 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
6.	1703866/30	Opp. No. AMD-750655	Mr. Ramesh Chand Agarwal, Unjha	12.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
7.	1602734/30	Opp. No. AMD-743539	Mr. Govindbhai D. Shinol, Anand	02.15 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)

8.	1166092/05	Opp. No. AMD-720701	M/s. Ronald Pharmaceuticals Pvt. Ltd., Baroda	02.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
9.	1553837/30	Opp. No. AMD-748257	M/s. G. D. Bansal & Associates, Jaipur / Mr. Anil Tulsani, Bikaner	03.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
10.	1559592/35	Opp. No. AMD-734755	M/s. G. D. Bansal & Associates, Jaipur / Mr. Dalpat Bhandari, Jodhpur	03.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)

DATE OF HEARING 16.01.2018

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	493813/25	Rect. No. AMD-262092	Mr. Shatrughana Govindlal Nasra, Ahmedabad V/s M/s. Arora Registration Service, Amritsar / M/s. Partap Footwear Industries, Kangra	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	1079053/31	Rect. No. AMD-205107	M/s. Indo Overseas Trade Marks Co., Ahmedabad / M/s. Urmin Products Pvt. Ltd., Ahmedabad V/s M/s. Kapoor Associates & Solicitors, Kanpur / M/s. Kaya Products Pvt. Ltd., Kanpur	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
3.	1583676/30	Opp. No. AMD-735182	Mr. Jayeshbhai Kanubhai Rajput, Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
4.	3313084/23	Opp. No. AMD-882518	P. K. Arora, Agra / Shree Anu Milk Products Limited, Jaipur	12.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)

5.	3313080/19	Opp. No. AMD-882517	Mr. P. K. Arora, Agra / Shree Anu Milk Products Limited, Jaipur	02.15 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
6.	1534707/05	Opp. No. AMD-731573	M/s. Inga Laboratories Pvt. Ltd., Mumbai	02.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-5 / TM-O (Notice of Opposition)
7.	1745028/09	Opp. No. AMD-827834	M/s. Jivan Nagji & Company (India) Pvt. Ltd., Jaipur	03.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
8.	1689496/11	Opp. No. AMD-758105	M/s. G. D. Bansal & Associates, Jaipur / Mr. Mukesh Goyal S/o. Sh. Bhikhhalal Goyal, Jaipur	03.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)

DATE OF HEARING 17.01.2018

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	1860469/41	Opp. No. AMD-832265	Prateek Kasliwal, Jaipur / Piyush Shah, Jaipur	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
2.	2125713/05	Opp. No. AMD-837440	M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Nirma Limited, Ahmedabad	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
3.	2496814/05	Opp. No. AMD-843061	M/s. Nanavati & Nanavati Advocate, Ahmedabad / M/s. Alembic Pharmaceuticals Limited, Vadodara	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
4.	2496814/05	Opp. No. AMD-846080	M/s. Nanavati & Nanavati Advocate, Ahmedabad / M/s. Alembic Pharmaceuticals Limited, Vadodara	12.15 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
5.	1771487/05	Opp. No. AMD-793673	G. D. Bansal Advocate, Jaipur / Mr. Ashish Jain S/o. Shushil Jain, Jaipur	12.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)

6.	1553835/30	Opp. No. AMD-748786	G. D. Bansal Advocate, Jaipur / Mr. Narayandass Tulsani, Bikaner	02.15 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
7.	1647911/31	Opp. No. AMD-750409	G. D. Bansal Advocate, Jaipur / Mr. Anil Tulsani, Bikaner	02.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
8.	2198811/17	Opp. No. AMD-810728	M/s. G. D. Bansal & Associates, Jaipur / Mr. Dinesh Fatehpuria S/o. Sh. Nath Mal Ji, Jaipur	03.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
9.	1982802/07	Opp. No. AMD-824169	Mr. Nikunj V. Joshi Advocate, Ahmedabad / Mr. Dhirajlal Parshottambhai Makwana, Rajkot	03.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)

DATE OF HEARING 18.01.2018

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	1588490/37	Opp. No. AMD-738480	Prateek Kasliwal, Jaipur / M/s. Manglam Builders & Developers, Jaipur	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
2.	1995848/05	Opp. No. AMD-799269	M/s. G. D. Bansal & Associates, Jaipur / Manish Agarwal S/o. sh. Lal Chand Garg, Jaipur	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
3.	1539248/05	Opp. No. AMD-737626	M/s. Singhi & Company, Ahmedabad / M/s. Troikaa Pharmaceuticals Ltd., Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
4.	1529389/05	Opp. No. AMD-728893	M/s. Rekvina Pharmaceuticals Pvt. Ltd., Baroda	12.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
5.	1540236/34	Opp. No. AMD-728441	M/s. G. D. Bansal & Associates, Jaipur / M/s. Nirala Salt Limited, Jaipur	02.15 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)

6.	1540238/30	Opp. No. AMD-734753	M/s. G. D. Bansal & Associates, Jaipur / M/s. Nirala Salt Limited, Jaipur	02.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
7.	1373609/21	Opp. No. AMD-738022	M/s. Lalji Advocates, Delhi / M/s. Today Tea Limited, Delhi	03.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
8.	1645614/42	Opp. No. AMD-745864	M/s. Arjun T. Bhagat & Co., Mumbai / M/s. Comfort Residency Private Limited, Vadodara	03.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)

DATE OF HEARING 23.01.2018

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	1874156/41	Opp. No. AMD-814953	M/s. Alba Law Offices, New Delhi / M/s. Extramarks Education Private Limited, Noida	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-5 / TM-O (Notice of Opposition)
2.	1871181/31	Opp. No. AMD-777856	Mr. Nitin Jaiswal, Delhi / M/s. Puri & Puri (Advocates), Delhi	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-5 / TM-O (Notice of Opposition)
3.	1869983/31	Opp. No. AMD-803155	M/s. Super Seeds Private Limited, Haryana / M/s. Lalji Advocates, Delhi	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-5 / TM-O (Notice of Opposition)
4.	1908138/30	Opp. No. AMD-781744	M/s. Ajay Food Products (Katni) Pvt. Limited, Katni / M/s. Madamser & Co., New Delhi	12.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-5 / TM-O (Notice of Opposition)
5.	1929948/05	Opp. No. AMD-802191	M/s. Inga Laboratories P. Limited, Mumbai	02.15 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-5 / TM-O (Notice of Opposition)
6.	1680024/03	Opp. No. AMD-741981	M/s. Depenning & Depenning, Chennai	02.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-5 / TM-O (Notice of Opposition)

7.	1637640/14	Opp. No. AMD-746014	Shivam Abhushan Bhandar, Agra / M/s. Taj Trade Mark Pvt. Ltd., Agra	03.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-5 / TM- O (Notice of Opposition)
8.	1623060/14	Opp. No. AMD-743792	M/s. Silvex & Company (I) Pvt. Ltd., Jaipur / Shyam Sunder Sharma Advocate, Jaipur	03.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-5 / TM- O (Notice of Opposition)

DATE OF HEARING 24.01.2018

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	1069089/24	Opp. No. AMD-196176	M/s. G. S. Rijhwani & Co., Mumbai / Sampat Lal Sanghvi, Bhilwara V/s M/s. Arjun T. Bhagat & Co., Mumbai / M/s. Arviva Industries (India) Limited, Mumbai	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on Review Petition & TM-16/TM- M
2.	1129121/05	Opp. No. AMD-199707	M/s. Ajanta India Ltd., Morbi V/s M/s. Parag Perfumes, Sihor	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on Review Petition
3.	1275403/07	Opp. No. AMD-204953	M/s. Sigma Spares, Rajkot / M/s. K. C. Patel & Co., Ahmedabad V/s M/s. Geeta Machine Tools Private Limited, Jamnagar / M/s. Tradesafe, Jamnagar	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on Review Petition
4.	1051145/05	Opp. No. AMD-166261	Ashok Odhavjbhai Patel, Morbi V/s M/s. Law & Prudence, Mumbai / R. S. Champalal Vijaychand Sariya, Mumbai	12.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on Review Petition

5.	1040884/11	Opp. No. AMD-164942	Ashok Odhavjbhai Patel, Morbi V/s M/s. M. P. Mirchandani & Co., Mumbai / M/s. Orson Television Pvt. Ltd., Pune	02.15 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on Review Petition
6.	1129115/03	Opp. No. AMD-203507	M/s. Ajanta India Ltd., Morbi V/s M/s. Anand & Anand, New Delhi	02.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on Review Petition
7.	2821573/11	Opp. No. AMD-851676	M/s. K. G. Denim Limited, Tamil Nadu / M/s. Puthran & Associates, Chennai	03.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-5 / TM- O (Notice of Opposition)
8.	3147439/30	Opp. No. AMD-889354	M/s. Ajit Rice Mill, Ahmedabad / M/s. K. C. Patel & Co., Ahmedabad	03.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-5 / TM- O (Notice of Opposition)

DATE OF HEARING 25.01.2018

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	603955/07	Opp. No. AMD-58354	M/s. Patel Filedmarshal Industries, Rajkot / M/s. Madamsar & Co., New Delhi V/s M/s. P. M. Diesels Pvt. Ltd., Rajkot / M/s. Aggarwal Associates, New Delhi	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	603957/07	Opp. No. AMD-58352	M/s. Patel Filedmarshal Industries, Rajkot / M/s. Madamsar & Co., New Delhi V/s M/s. P. M. Diesels Pvt. Ltd., Rajkot / M/s. Aggarwal Associates, New Delhi	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

3.	586159/12	Opp. No. AMD-54484	M/s. Patel Filedmarshal Industries, Rajkot / M/s. Madamser & Co., New Delhi V/s M/s. P. M. Diesels Pvt. Ltd., Rajkot / M/s. Aggarwal Associates, New Delhi	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
4.	603243/07	Opp. No. AMD-58350	M/s. Patel Filedmarshal Industries, Rajkot / M/s. Madamser & Co., New Delhi V/s M/s. P. M. Diesels Pvt. Ltd., Rajkot / M/s. Aggarwal Associates, New Delhi	12.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
5.	586160/12	Opp. No. AMD-54485	M/s. Patel Filedmarshal Industries, Rajkot / M/s. Madamser & Co., New Delhi V/s M/s. P. M. Diesels Pvt. Ltd., Rajkot / M/s. Aggarwal Associates, New Delhi	02.15 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
6.	586162/12	Opp. No. AMD-91954	M/s. Patel Filedmarshal Industries, Rajkot / M/s. Madamser & Co., New Delhi V/s M/s. P. M. Diesels Pvt. Ltd., Rajkot / M/s. Aggarwal Associates, New Delhi	02.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
7.	603244/07	Opp. No. AMD-58351	M/s. Patel Filedmarshal Industries, Rajkot / M/s. Madamser & Co., New Delhi V/s M/s. P. M. Diesels Pvt. Ltd., Rajkot / M/s. Aggarwal Associates, New Delhi	03.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
8.	586161/12	Opp. No. AMD-56065	M/s. Patel Filedmarshal Industries, Rajkot / M/s. Madamser & Co., New Delhi	03.15 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

			V/s M/s. P. M. Diesels Pvt. Ltd., Rajkot / M/s. Aggarwal Associates, New Delhi			
9.	603242/07	Opp. No. AMD-58353	M/s. Patel Filedmarshal Industries, Rajkot / M/s. Madamsar & Co., New Delhi V/s M/s. P. M. Diesels Pvt. Ltd., Rajkot / M/s. Aggarwal Associates, New Delhi	03.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

DATE OF HEARING 30.01.2018

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	1011853/30	Opp. No. AMD-208798	M/s. Natraj Food Product, Ajmer / M/s. G. S. Rijhwani & Co., Muumbai V/s M/s. Parag Pouches, Jodhpur / M/s. G. D. Bansal & Associates, Jaipur	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-M/ I. P.
2.	994556/11	Opp. No. AMD-144316	M/s. K. C. Patel & Co., Ahmedabad / Mr. Sanjay Vallabhdas Kansagara, Rajkot V/s M/s. R. K. Dewan & CO., Mumbai / M/s. Billion Plastics Private Limited, Mumbai	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-16 / TM- M, TM-M/I. P. & Main Matter
3.	1385466/05	Opp. No. AMD-246712	M/s. ALG India Law Offices, New Delhi	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-5 / TM- O (Notice of Opposition) & TM- M/TM-16

4.	1300440/05	Opp. No. AMD-225478	M/s. Bal Pharma Ltd., Bangalore	12.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-5 / TM- O (Notice of Opposition)
5.	1007720/06	Opp. No. AMD-188912	Mr. Rajendra R. Raval, Jamnagar / Mr. Haribhai R. Patel, Jamnagar V/s Mr. Sanjay P. Gogia, Ludhiana / M/s. Pressweld Enterprises, Mohali	02.15 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
6.	1005635/25	Opp. No. AMD-231982	M/s. K. C. Patel & Co., Ahmedabad / Mr. Ashok Keshavdas Makhija, Ahmedabad V/s M/s. Arjun T. Bhagat & Company, Mumbai / Mr. Bharat Vastralaya, Mumbai	02.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
7.	1788010/30	Opp. No. AMD-780603	M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Jivraj Tea Limited, Surat	03.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-5 / TM- O (Notice of Opposition)
8.	814807/14	Opp. No. AMD-250888	M/s. S. Majumdar & Co., Kolkata / M/s. Samay Electronics Pvt. Ltd., Morbi V/s V. Gopalakrishna Advocate, Bangalore / M/s. HMT Ltd., Morbi	03.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-M / I.P.

DATE OF HEARING 31.01.2018

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	3012017/35	Opp. No. AMD-870195	M/s. Nadar Vennila, Pune / M/s. Seventeen Square Webwares Pvt. Ltd., Vadodara	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM- O (Counter statement)

2.	3008235/25	Opp. No. AMD-866201	M/s. L. D. Patel & Co., Ahmedabad / Mr. Mahendra Kumar Shah, Ahmedabad	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM- O (Counter statement)
3.	2930408/22	Opp. No. AMD-860830	M/s. G. S. Rihwani & Co., Mumbai / Mr. Ramanlal Rughnathmalji Jain, Daman	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM- O (Counter statement)
4.	2892748/09	Opp. No. AMD-865381	Mr. Pravan Thakkar, Ahmedabad / M/s. Vardhman Stamping Private Limited, Ambawadi	12.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM- O (Counter statement)
5.	2801403/30	Opp. No. AMD-845429	M/s. Trips Management, Mumbai / Kanchan Devi W/o. kantilal Chhajjer, Pali-Marwar	02.15 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM- O (Counter statement)
6.	2587200/35	Opp. No. AMD-847757	M/s. Nadar Vennila, Pune / Mr. Mahendra Kumar Jain, Kota	02.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM- O (Counter statement)
7.	2976156/25	Opp. No. AMD-867486	M/s. Sanjiv Nigam & Associates, Delhi / M/s. Fortune Lifestyle, Jaipur	03.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM- O (Counter statement)
8.	2978870/04	Opp. No. AMD-860027	M/s. Kavita Auxillaries Pvt. Ltd., Silvassa	03.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM- O (Counter statement)
